

NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH – II  
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 01-04-2021 AT 10.30 A.M THROUGH  
VIDEO CONFERENCING:

PRESENT: SMT. R. SUCHARITHA, MEMBER (JUDICIAL)  
SHRI B. ANIL KUMAR, MEMBER (TECHNICAL)

APPLICATION NUMBER : IA/138(CHE)/2021  
IN  
PETITION NUMBER : CP/1000/2018  
NAME OF THE PETITIONER : Ashwani Kumar Gupta (RP) M/s Info Drive Software Ltd  
NAME OF THE RESPONDENTS : Infodrive Software Ltd & Ors  
UNDER SECTION : Sec 60(5), 66, 67, 70, 71, 72 & 73 and 235A of IBC, 2016

**ORDER**

Due to technical connectivity problem, matter is adjourned to **30.04.2021**.

-sd-

(ANIL KUMAR B)  
MEMBER (TECHNICAL)

vs

-sd-

(R. SUCHARITHA)  
MEMBER (JUDICIAL)